

were considered for this building. It has now been decided to use it as a Hotel-cum-Hostel for sports persons under the aegis of the Sports Authority of India.

[Translation]

Investment in Pepsi Project

370. SHRI HARSH VARDHAN:
SHRI KHEMCHANDBHAI
SOMABHAI CHAVDA:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the total amount proposed to be invested by the multi-national company Pepsi Cola while granting approval for establishing a factory in Punjab and the salient features thereof;

(b) the latest estimated cost of this project;

(c) the difference between the original estimates submitted to Government and the latest estimates and if the difference is notable, the reasons therefor; and

(d) whether Government have considered the views expressed in this matter by various political parties, public forums and eminent publicmen and if so, the outcome thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (d). In approval for foreign collaboration Govt. had approved foreign equity of 39.89 per cent amounting to Rs. 3.59 crores. In March, 1989, M/s. Punjab Agro Industries Corporation to whom the letter of intent and the approval for foreign collaboration had been given wrote to the Govt. that the project cost had gone up from approximately Rs. 22

crores which was estimated in June, 1986 to Rs. 50 crores on account of various reasons such as higher investments in the core areas of fruit, vegetable and grain processing, increased investments in fixed assets such as land, equipment, plant and machinery etc., inflationary pressures, additional investment in product development and devaluation of the Indian rupee. After considering the matter Govt. approved an increase of foreign equity to Rs. 9.97 crores which still constituted 39.89 per cent of the revised equity in the total project cost.

N.T.C. Mills

371. SHRI HARSH VARDHAN: Will the Minister of TEXTILES be pleased to state:

(a) the number of textile mills under the National Textile Corporation and the profit earned or loss incurred by each of these mills during last three years;

(b) the reasons for incurring continuous losses and the action proposed to be taken for modernisation of these mills; and

(c) the total work force in National Textile Corporation mills as on January 1, 1989 and January 1, 1990 respectively ?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) At present, there are 124 textile mills under NTC, out of which 122 are operating. A statement showing the mill-wise net profit/loss position in respect of these units is given below.

(b) The reasons for continuous losses of NTC mills are as follows:-

- i) old and obsolete machinery;
- ii) surplus labour force;